Subject: Import of Water Melon Seeds - Other under ITC(HS) 12077090 of Chapter-12 of ITC (HS), 2017, Schedule-I (Import Policy) for the period of 01.01.2022 to 31.03.2022

S.O(E): In exercise of powers conferred under paragraph 1.03 and 2.04 of the Foreign Trade Policy, 2015-20 and in continuation to Notification 03/2015-20 dated 26th April 2021, the Directorate General of Foreign Trade hereby notifies the procedure for import of Water Melon Seeds - Other under ITC(HS) 12077090 for the period of 01.01.2022 to 31.03.2022 as follows –

1. As per the recommendation from the concerned ministry, the said imports from 01.01.2022 till 31.03.2022 shall not exceed **15,000 MT**. Accordingly, DGFT invites fresh applications for import authorisation for Water Melon Seeds – Other (ITC(HS) 12077090) with effect from the date of this Public Notice and not later than **13.12.2021** as follows -

   i. Applications where the date of issuance of their Importer-Exporter Code (IEC) is on or after the date of this Public Notice shall not be considered.

   ii. The applications shall be considered on Actual User basis to processors only based upon their own processing capacity.

   iii. For each processing unit, applicants shall provide self-certified copy of a document issued by Central/State/District Authorities, indicating its processing capacity. The certificate should be dated prior to issue of this Public Notice.

   iv. A valid FSSAI License is required to be provided along with the online application.

   v. Only one application against one IEC shall be considered.
2. The import authorisation for each eligible applicant shall be notified as per the
decision of the Exim Facilitation Committee (EFC) under para 2.51 of the HBP 2015-20.
The EFC, while examining the applications will take into considerations; inter alia, the
monthly/annual processing capacity and earlier imports of the applicant. DGFT reserves
the right to make any changes in the allocation as deemed fit at any point of time.

3. All import authorisation holders shall ensure that the import consignments against
the said authorisations reach the Indian ports on or before 31.03.2022.

This is issued with the approval of the Minister of Commerce and Industry.

**Effect of this Public Notice:**
Applications are invited for import authorisation for Water Melon Seeds—Other (ITC(HS)
12077090) for the period of 01.01.2022 to 31.03.2022. The last date for submission of
online applications is 13.12.2021

(Stamp)

(Amit Yadav)
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